

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 244/2016
RT CA (CAA) No. 112/Chd/Hry/2017**

In the matter of scheme of amalgamation and demerger between:

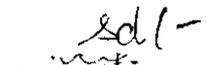
Anant Raj Agencies Pvt. Ltd. and others.Petitioner-company

Present: - Mr. Atul V. Sood, Advocate with Mr. Vikas Garg, Advocate
for the petitioner-company.

Mr. Anand Chhibbar, Senior Advocate with Mr. Rohan Mittal
and Mr. Anchit Oswal, Advocates for the Objector M/s. Lalea
Trading Limited.

Mr. D.K. Singh, Official Liquidator, Chandigarh.

No time left. Adjourned to 31.05.2017 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)

✓ May 30, 2017
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